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O.A.363 of 1990

Serial No. of Order	Date of Order	Order with Signature
3	24.10.90	<p>Mr. Deepak Misra files a memo for withdrawal of the application. Heard Mr. Misra for the applicant and Mr. Ashok Mehanty, for the Respondent. The applicant is allowed to withdraw the application.</p> <p><i>Subhash Chandra</i> A2A Vice-Chairman</p> <p><i>M</i> Member (Judicial)</p> <p><i>Subhash Chandra</i></p>